
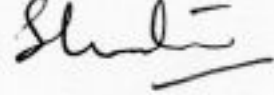


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2019

NAME OF THE COMPANY: Sparge Energy Pvt Ltd V/s Benara Bearings and pistons Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Kartikeya Saran	Adv	Resp	
2.	Varun Singh	Adv	O.C.	
3.	Shantam Mandhyan	Adv.		

**CP NO. (IB) 449/ALD/2019**

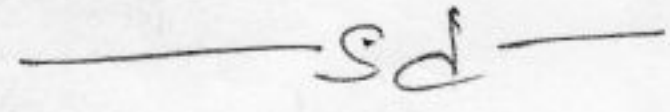
Sh. Shantam S. Mandhyan, Advocate for the petitioner/operational creditor and Sh. Sh. Kartikey Saran alongwith Varun Singh Advocates for the respondent/corporate debtor are present.

Learned counsel appearing for the respondent states that the reply is ready and the same shall be filed before the Registry of this Bench during the course of day.

Learned counsel appearing for the petitioner seeks time to file rejoinder. Prayer is allowed. One week time is granted for filing rejoinder.

Put up on 14.01.2020.

**Dated: 17.12.2019**



**(Justice Rajesh Dayal Khare)**  
**MEMBER (J)**